Declaration of Assets and Liabilities

Year: 2023-2024

I, Nabin Kumar Choudhary, Son/ daughter of Sri Chaturbhuaj Chaudhary, aged 50 years, belonging to Bihar Legislative Assembly, Patna service and presently working as Library attendant given herein below the details of the

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
No.	Cash	2,000	Anju Devi NIL	Deep Shikha NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I-Salary A/C-80,,000 S.B.I-P.P.F A/C-1,000	NIL .	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in Compnies	NIL	NIL	NIL	NIL ·	. NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.	Activa Scooty Rs70,000	NIL.	NIL [*]	NIL	NIL
(vi)	Jewellery (give details of weight and vlaue)	Gold-10 grm Rs40,000	Gold 80 gm. Rs.3,20,000/- Brought Istri Dhan	NIL	NIL	NIL
(vii)	Other assets, such as vaules of claims / interests	Home Appl. Tv, Freeze & others	NIL	NIL	NIL	NIL

Note:- Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

B. Details of Immovable assets

(Note: Properties in Joint ownership indicating the extent of Joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land - Locations(s) -Survey number(s) -Extent (Total	5 Acre (Non alloted property) vill-Dhuave,	NIL	NIL	NIL	NIL
-	measurement) -Current market vlaue	Sanhoula, Bhagalpur				
(ii)	Non-Agricultural Land - Locations(s) -Survey number(s) -Extent (Total measurement) -Current market vlaue	NIL	NIL	NIL	NIL	NIL

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^{*} Dependant here means a person substantially dependent on the income of the employee

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(iii)	Buildings (Commercial and residential) Location(s) -Survey/ door number(s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses /Apartments etc - Location(s)- Survey/ door number(s) Extent (Total measurment) Current market value	NIL	50 Decimal Resdiential land vlaue-Rs. 4,00,000 vill- Dhuave, Sanhoula, Bhagalpur	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilites / overdues to public financial institutions and government dues:

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s)/ Department(s)	Ammount outstanding as on	
(a)	(i) Loans from Banks	S.B.I. BVM, Branch, Patna	Rs10,41,949	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a)dues to departments delaing with government accommodation	NIL	NIL	
	(b)dues to departments dealing with supply of wate	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	
	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters]	NIL.	NIL.	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	· · NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed].	NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

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	C. <u>Personal Detail</u>		
C. S. J.	GPF /CPF/ PRAN No. Gender	:- PTS-BLA-1342 :- M (M/F)	
	Date of Birt	- 0 2 0 1 1 9 7 2 (DD/MM/YY)	
	Class /Group	:- C (A/B/C)	
	Cadre	:- Librarian (Full Name e.g. B.A.S Bihar Administrative Service, B.S.S Bihar Secretariat Service etc.)	
	Home District :-	BHAGALPUR	
	I hereby declar	that the above details are true to the best of my knowledge and belief.	
	Place: PATNA Date: (3)2)24	Signature Name of Employee: NABIN KUMAR CHOUDHARY Designation: LIBRARY ATTENDANT Department: BIHAR LEGISLATIVE ASSEMBLY	

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in Prescribed format.

13/2/24